

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 261 of 2016 &
IA NO. 546 OF 2016**

Dated: 17th December, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

SEI Kathiravan Power Pvt. Ltd.

.... Appellant(s)

Vs.

TANGEDCO & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Senthil Jagadeesan
Ms. Sonakashi Malhan

Counsel for the Respondent(s) : Mr. S. Vallinayagam
Ms. S. Amali for R-1 & 2

Mr. Sethu Ramalingam for R-3

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **01.03.2019.**

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

Pr/pk